

14

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.01.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 181/BB/2020	For admission	Sec 9 of I&B code 2016	Kedari Food Foundation	Varun Tallum	Sri Indira Power Energies Pvt Ltd	S Rajesh

ADVOCATE FOR PETITIONER/s: *Srihari, Proxy Counsel*

ADVOCATE FOR RESPONDENT/s: *S. Rajesh*

**ORDER**

Heard Shri Srihari, learned Proxy Counsel for the Petitioner and Shri S. Rajesh, learned Counsel for the Respondent, through Video Conference.

The learned Counsel for the Respondent seeks time as the Senior Counsel is preoccupied.

Post the case on **11.02.2021**.

  
**MEMBER (T)**

  
**MEMBER (J)**

Shruthi

**Verified**

  
**Court Officer**